# Age of Superannuation of Government **Employees**

3104. Shri S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

- (a) whether a final decision since been taken to extend the age of superannuation of Government ployees from 55 years to 58 years; and
- (b) if so, whether orders have been issued to departments concerned?

The Minister of State in the Ministry of Home Affairs (Shri Datar); (a) and (b). No proposal to raise the age of superannuation to 58 is at present under consideration.

# Shortcomings in Steel Projects

3105. Shri P. C. Borooan; Will the Minister of Steel and Heavy Industries be pleased to state:

- (a) whether any recommendations have of late been made by the Planning Commission on measures to eliminate shortcomings in the implementation of various public sector steel projects;
- (b) if so, what are the main recommendations; and
- (c) what action is being taken thereon?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). The working and progress of the public sector steel projects have been discussed almost every month with the Planning Commission. these meetings views, information and suggestions are exchanged and propriate action is taken whenever reauired.

#### Pakistani Nationals in Cooch Behar

3106. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

(a) whether a large number Pakistani nationals have been arrested in Cooch-Behar during the last two months without any valid travel documents; and

(b) if so, how many and the number of those who have been convicted

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The information is being collected and will be laid on the Table of the House, as soon as it is available.

Night College at Agartala, Tripura

3107. Shri Biren Dutta:
Shri Dasaratha Deb:

Will the Minister of Education pleased to state:

- (a) whether any representation has been received by Government to start a night college at Agartala, Tripura;
- (b) if so the steps being taken to start the college?

The Minister of Education (Dr. K. L. Shrimali); (a) Yes. Sir.

(b) The proposal is under examination of the Administration.

संभात में तेल

३१० द. श्री बहाजीत सिंह : श्री बड़े : श्री कछवाय :

क्या खान ग्रीर ईंधन मंत्री यह बतान की कपाक रेंगे कि :

- (ख) खंभात में तेल की खोज में सभी तक कितनाधन खर्वहमा;
- (ख) प्रभी तक खंगात में कितना तेल निकाला गया : स्रीर
- (ग) उक्त खोज का कार्य कौन देश के इंजीनियर कर रहे हैं ?

सात प्रौर इंधन मंत्री (श्री के वे के मासवीय): (क) खंभात में तेल की खंज मं सर्व हुए पन का ग्रभी तक जुदा रूप में हिसाब नहीं लगाया गया है।

- (ख) कुन्नों के परीक्षण के दौरान में अब तक खंभान में लगभग ३०० टन के तेल का उत्पादन हम्राहै।
  - (ग) भारत, रूप श्रीर रूपानिया ।

## **Export of Opium**

3109. Shri Bade:
Shri B. J. Singh:
Shri Kachhavaiya:

Will the Minister of Finance be pleased to state:

- (a) to which foreign countries opium is exported;
- (b) the rate of sale to foreign countries;
- (c) whether it is a fact that there is great disparity between Government rate of purchase from cultivators and the rate of sale to foreigners; and
  - (d) if so, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) Opium is exported to the following countries:—

- (i) U.S.A.
- (ii) U.K.
- (iii) U.S.S.R.
- (iv) France.
- (v) West Germany.
- (vi) Japan.
- (vii) Italy.
- (viii) Belgium.
- (ix) Argentina.
- (x) Pakistan and
- (xi) Ceylon.
- (b) The current basic export price of finished opium cakes (about 90°

consistence) is \$1:55 or Rs. 7:36 per unit of morphine per kilo f.ob. Calcutta.

(c) and (d). Opium is purchased from the cultivators at about 70° consistence whereas it is sold to foreign buyers after raising the consistence to 90°. In addition, the price paid to the cultivators is not with reference to morphine content and the two rates are not, therefore, strictly Moreover, the comparable. charged from the foreign buyers includes transport charges from place of purchase to the factory, manufacturing and interest charges, as well as packing and transport charges from factory to Calcutta, and Clearing and forwarding charges, other incidental charges including control measures as also an element of profit. In view of all these factors the price paid to the cultivator and the price at opium is exported are not at all comparable. It would be relevant to add, however, that the price paid to cultivators between 1955 and has been progressively increased from Rs. 33 to slabs ranging up to Rs. per seer i.e., an average increased of 24 per cent. whereas the export price could not be raised correspondingly over the same period and in fact present there is a marked downward trend.

### Small Car Project in Ranchi, Bihar

↑ Shri P. C. Borooah: 3110. 

Shri L. M. Singhvi: Shri Bhagwat Jha Azad:

Will the Minister of Steel and Heavy Industries be pleased to state:

- (a) whether the Bihar Government have sought the approval of the Central Government to a scheme for the manufacture of small cars near Ranchi; and
- (b) if so, Government's decision thereon?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) and (b). The Bihar Government,